



RULES SUPPLEMENT TO PART IL EXTRAORDINARY

No.9 AMARAVATI, TUESDAY, OCTOBER 29, 2024

G.598

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

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ROC.No.107/SO/2019.

Dated: 03.10.2024.

AMENDMENT TO THE RULE 5(B) (b) OF THE HIGH COURT OF ANDHRA PRADESH (DESIGNATION OF SENIOR ADVOCATES) RULES, 2024 - NOTIFIED.

NOTIFICATION No.22/SO/2024

In exercise of the powers conferred under Section 34(1) read with Section 16(2) of the Advocates Act, 1961, the High Court of Andhra Pradesh, hereby amend Rule 5(B) (b) of the High Court of Andhra Pradesh (Designation of Senior Advocates) Rules, 2024:

<u>AMENDMENT</u>

The following Rule 5(B)(b) of the High Court of Andhra Pradesh (Designation of Senior Advocate) Rules, 2024 is substituted in the place of existing Rule:

(b) Along with the Form – II Application, the Advocate shall submit the proposal of one Designated Senior Advocate, as mentioned in the Form–I along with the consent declaration of the Advocate concerned.

Dr. Y. LAKSHMANA RAO, Registrar General.

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Endt.Roc.No.107/SO/2019

Dated: 20.11.2024

Notification No.9, dt.29.10.2024.

(Rule 5(B) (b) of the High Court of Andhra Pradesh (Designation of Senior Advocates) Rules, 2024).

"COMMUNICATED."

ey . Jokobrova 20/11/2020 REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
- 5) The Director, A.P.Judicial Academy, Mangalagiri.
- 6) The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 7) The Member Secretary, A.P. State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, Near A.P. Secretariat, Thulluru Mandal, Guntur District-522238, Amaravati.
- 8) The Secretary, A.P. High Court Legal Services Committee, High Court Building, Amaravati.
- 9) The Advocate General, State of Andhra Pradesh, Amaravati.
- 10) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 11) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 12) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 13) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 14) SPARE.